

**CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi**

**CP No.227/2016
in
OA No.1531/2015**

New Delhi this the 23rd day of January, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N.Srivastava, Member (A)**

Leena Singh Tomar
P.G.T. (C.S.)
Aged about 50 years, W/o Mr. M.P.S.Tomar
Date of initial appointment/working in the
respondent no.2's Schools under respondent no.1
since 31.07.2006, presently posted/working at:
Sarvodaya Kanya Vidyalaya
Directorate of Education, G.N.C.T. Delhi
Basai Darapur, Delhi : 110 015
Resident of: HVOC Staff Quarters, 64-65
Satguru Ram Singh Marg, Kirti Nagar
New Delhi – 110 015.
(By Advocate:Shri Pradeep Kumar)

- Petitioner

VERSUS

1. Mr. Kewal Kumar Sharma, I.A.S.
Chief Secretary, Delhi
A-Wing, 5th level, Delhi Secretariat
I.P.Estate, New Delhi – 110 002.
2. Mrs. Saumya Gupta, I.A.S.
Director, Directorate of Education
Government of N.C.T. Delhi
Old Secretariat, Delhi-110 054.
(By Advocates:Ms. Sumedha Sharma)

-Respondents

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter is taken up it is submitted by both the learned counsel that the Order of this Tribunal has been complied with. Accordingly, the CP is closed and notices issued to the respondents are discharged. No costs.

**(K.N.Srivastava)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

